

they will submit the report within this month. I think that that should satisfy hon. Members. (*Interruptions*)

**Mr. Speaker:** Order, order. I find that the contagion is spreading every day. The House should always remain pleasant to the eye and agreeable to the ear. But I hear so many voices at the same time. I would appeal to hon. Members to observe some restraint.

**Shri Bhagwat Jha Azad:** That is because the expectancy has been announced so many times but nothing has been delivered. Therefore, we were so very eager.

**Shri Tyagi:** How could it be delivered? It is abortion.

**Mr. Speaker:** But the expectancy should not result in unexpected delivery.

Hon. Members ought to control themselves. They should exercise some restraint. They are responsible Members of Parliament.

**श्री सरजू पांडेय :** क्या यह सही है कि कमेटी ने जो रिपोर्ट तैयार की है उसमें यह बात कही गई है कि पिछले पंद्रह सालों से सम्पत्ति का बेवर्दीकरण बड़े पूँजीपतियों के हाथ में हुआ है ? यदि हाँ तो क्या यह भी सही नहीं है कि सरकार जानबूझ कर इस रिपोर्ट को छिपाना चाहती है ?

**अध्यक्ष महोदय :** यह बात कही जा चुकी है ।

**Shri S. M. Banerjee:** According to the hon. Minister, the report is likely to be submitted by the end of this month or within this month. Since it is already known, right from the Prime Minister to every member of the Cabinet that there is concentration of wealth in the hands of a few, what positive steps have been taken to see that that is minimised at least?

**Shri B. R. Bhagat:** A number of measures have been taken. It has been the policy of Government not to allow concentration of wealth. To that end, a number of steps have been taken. But it is difficult for me to detail them at this moment.

#### Social Security Measures

\*69. { **Shri Harish Chandra Mathur:**  
**Shri M. L. Dwivedi:**

Will the Minister of Finance be pleased to state:

(a) Whether Central Government have advised the State Governments to adopt social security measures announced by Finance Minister to give relief to widows and minor children of deceased Government servants as to old and other persons needing assistance; and

(b) What is the position in this regard of the public sector enterprises?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) The terms and conditions of service of State Government employees concern primarily the State Governments themselves. Copies of the Government of India's orders relating to the family pension scheme recently announced for Central Government employees have been forwarded to all State Governments. This subject was generally discussed at a conference of State Ministers of Finance and they were requested to give some more thought to these measures. The initiative is now with the State Governments.

(b) The public sector enterprises are autonomous undertakings working as joint stock companies. The matter has to be considered by the respective managements and Boards of Directors and in relation to what is being done in the field of joint stock companies to its employees.

**Shri Harish Chandra Mathur:** Have Government drawn up any comprehensive scheme or programme for social security, and this is only just the first instalment? If so, what is the nature of that programme and what are the financial implications of this small instalment?

**The Minister of Finance (Shri T. T. Krishnamachari):** Government is deeply concerned about this matter. The drawing up of programmes would depend upon certain facts being elicited. A committee of officials are now engaged in looking into the matter further. But what has been done is an initial step which would not affect in any sense, as far as I can conceive it to be, any comprehensive scheme to be adopted later.

**Shri Harish Chandra Mathur:** What note, if any, has Government taken of the resolutions passed at Bhubaneswar by the Congress Party regarding furthering social security and socialism in this country?

**Shri T. T. Krishnamachari:** Government formed as it has been by the Congress Party, naturally has to take note, not only take note of, but constantly keep before it, the mandate that the Party gives to it.

**Shri Harish Chandra Mathur:** What note has already been taken? Has a machinery been set up to examine the matter....

**Mr. Speaker:** Even if there is anything, the Question Hour is over.

WRITTEN ANSWERS TO  
QUESTIONS

पूर्वी उत्तर प्रदेश के विद्ये संयुक्त अध्ययन  
दल

{ श्री विश्राम प्रसाद :  
श्री यापान सिंह :  
\*७०. श्री विभूति मिश्र :

श्री विश्वनाथ राय :  
श्री सुबोध हंसरा :  
श्री स० चं० सामन्त :  
श्री नि० रं० लास्कर :  
श्री शा० ना० चतुर्वेदी :  
श्री सरजू पांडेय :  
श्री रा० बरग्रा :  
श्री सुरेन्द्र पाल सिंह :  
श्री प्र० चं० बरग्रा :  
श्री हेनराज :  
श्री म० ला० द्विवेदी :  
श्रीमती सवित्री निगम :  
श्री रामेश्वर दांडिया :  
श्री व्यासनाथ सराफ :  
श्री विश्वनाथ पांडेय :  
श्री दे० जी० नायक :  
श्री बृजराज सिंह :  
श्री स० पी० बनर्जी :  
श्री उनाथ :  
श्री जन सिंह :

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संयुक्त अध्ययन दल ने, जो उत्तर प्रदेश के कुछ पूर्वी जिलों का दौरा कर रहा था, इस बीच सरकार को अपना प्रतिवेदन दे दिया है;

(ख) यदि हां, तो प्रतिवेदन को मुख्य बातें क्या हैं; और

(ग) सरकार ने सिकरियों के सम्बन्ध में क्या कार्यवाही की है ?

योजना मंत्री (श्री ब० रा० भगत) :

(क) जी, हां ।

(ख) महत्वपूर्ण पर्यवेक्षणों (observations) और मुख्य सिफारिशों के सारांश का एक प्रति सदन के पटल पर रखा है । [पुस्तकालय में रखा गया । देखिये संख्या एन० टी०—२२७१/६४]

(ग) रिपोर्ट विचाराधीन है ।